

681202/95

(10)

23-1-98

Hon'ble Mr. D.S. Baugia, A.M.
Hon'ble Mr. D.V.R.S.G. Datta Rayulu, J.M.

No time left. Adjourned to
24.4.98 for hearing.

B.D.C.

Ash L.

10-5-98

Hon'ble Mr. S.K. Agrawal, J.M.

Hon'ble Mr. G. Ramakrishnan, A.M.

Sri Arvind Kumar, counsel for the applicant.

Sri AV Srivastava, counsel for the respondents.

Learned counsel for the applicant submits that enquiry in this case has already been completed and this OA has become infructuous. He, therefore, submits that the OA be dismissed as being infructuous. Learned counsel for the respondents also accepts this position.

2. The OA, is, therefore, dismissed as being infructuous.

Member (A)

Member (J)

Dube/